

PROFORMA FOR DECLARATION OF ASSETS

(As on 31.03.2012)

Name of Officer (In Full) : Kiran Tripathi

Date of Birth : 15/03/1979

Present post held : V Civil Judge Class-II, Bilaspur, C.G.

Immovable Property				
Name of District, Sub-Division Taluka And Village in which property is situated	Name and details of Property	If not in own name, state in whose name held and his/her relationship to the Govt.- Servant	How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with detail of persons from whom acquired	
1	2	3	4	5
NIL	--	--	--	--
Movable Property (Valued Above 25,000/- of Rs.)				
Name of Articles				
1- Maruti Esitlo LXI Car. Modal of 2009,				
Jewellery (Lump Sum)				
Jewellery (Worth Rs.)				
1,50,000/-				

Shares/Debentures			Nos. of Shares
Name of Issuing Company	1		2
NIL			--
Life Insurance Policy & Others		Amount	
Name of Issuing Company		2	
Postal Life Insurance		5,00,000/- Annual premium Rs. 19,698/-	
Bank Deposits/Securities & Investments			
	Name of Bank	City	Amount
	1	2	3
1) Fixed Deposits	NIL	--	--
2) Saving Bank A/CS	State Bank of India	Bilaspur	Rs. 4,29,854/-
3) PPF	Post office	Bilaspur Hed office	Rs. 30,000/-
4) CPS Till January 2013	--	--	Rs. 2,08,621/-
5) NSS	NIL	--	--
6) Others NSC	--	--	Rs. 70,000/-

1 In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated

Note:- The expected declaration of assets is subject to Provision of C.G. Civil Services (Conduct) Rules 1965.

Signature & Date

10/1/13